

O.A-1823/93

- 3 -

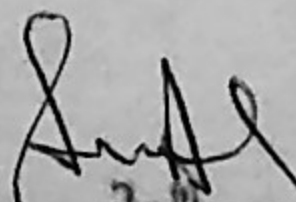
06.4.99

Hon'ble Mr.S. Dayal, A.M.

Hon'ble Mr.S.K. Agarwal, J.M.

None for the applicant. This case was passed over once in the morning and even after a passage of 3½ hours none is present on behalf of the applicant.

The ordersheets show that none has ~~been~~ appeared for the applicant on previous dates. The applicant seems to have lost interest in the case and the case is therefore dismissed in default and for non prosecution.


J.M.


A.M.

Nafess.